[9 March, 2016]	Unstarred Questions 125
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1	2	3	4	5	6
28.	Hampi Mini Circle	Karnataka		0	0
29.	Leh Mini Circle	Jammu and Kashmir		0	0
		Total		1424	667

Written Answers to

Special policy for conservation and promotion of culture

 \dagger 1315. SHRI MEGHRAJ JAIN: Will the Minister of CULTURE be pleased to state:

- (a) whether Government has any special policy for protection, conservation and promotion of culture of the country;
- (b) if so, the main characteristics of the policy and whether any special mechanism has been set up for its implementation;
- (c) whether Government is formulating any Scheme for propagation programmes to promote the spirit of culture among citizens of the country at national level; and
- (d) if so, the details of the above policy along with the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA) (a) to (d) The mandate of the Ministry of Culture is to preserve, promote and protect the rich tangible and intangible cultural heritage of the country which it fulfills through its attached, subordinate and autonomous organisations. Ministry of Culture through its attached office *i.e.* Archaeological Survey of India (ASI) is implementing a policy for conservation of centrally protected monuments which stresses upon conservation principles, its approach towards executing preservation, restoration and other works, building craftsmanship in conservation, capacity building, etc. The National Policy of Conservation is being implemented through Archaeological Survey of India's field offices.

(c) Ministry of Culture implements a number of Schemes for propagating and promoting the spirit of culture among citizens of the country. Action is taken as envisaged in the Scheme. List of Scheme is at the Statement.

[†] Original notice of the question was received in Hindi.

Statement

List of Schemes of the Ministry of Culture for propagating the spirit of culture

- 1. Performing arts grants Scheme
- Scheme guidelines on Financial Assistance to Cultural Organisations with National Presence
- 3. Building Grants, including Studio Theater
- 4. Scheme for Tagore Cultural Complexes
- 5. Artistes Pension Scheme and Welfare Fund
- 6. Financial Assistance for Seminars Festivals and Exhibitions on Cultural Subjects by Not-For-Profit Organisations (Cultural Functions Grant Scheme)
- 7. Award of Fellowships to Outstanding Persons in the Field of Culture.
- 8. Award of Scholarships to Young Artistes in Different Cultural Fields
- 9. Tagore National Fellowship for Cultural Research
- Scheme for Financial Assistance for Capacity Building and Training of Museum Professionals
- 11. Museum Grant Scheme
- 12. Scheme for Financial Assistance for Digitization of Museum Collections.
- 13. Guidelines for setting up of Science Cities
- 14. Revised Norms for setting up of Science Centres
- 15. Grant-in-aid to Voluntary Organizations/Societies for Development and Maintenance of National Memorials
- 16. Grant in-Aid to Voluntary Organisations Organizing Centenaries/Anniversaries
- 17. Scheme of Financial Assistance for the Development of Buddhist/Tibetan Culture and Art
- 18. Scheme of Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas
- 19. Scheme for Promoting International Cultural Relations
- 20. Financial Assistance to Foreign Artists and Cultural Professionals to Study and/or Learn Indian Culture (Intangible Cultural Heritage) in any form
- 21. Financial Assistance for Participation in International and Domestic Book Airs and International Events.
- 22. Scheme of Grant-in-aid to Indo-Foreign Friendship Cultural Societies as approved by the Standing Finance Committee.
- 23. Scheme for "Safeguarding the Intangible Cultural Heritage and Diverse Cultural Traditions of India